

Policy 1983 indicates that only some of the goals like infant mortality rate, Crude Death Rate, life expectancy at birth, immunisation goals for pregnant women and infants and elimination of leprosy could be fully achieved by the year 2000 A.D.

A huge rural health network comprising of 1,32,727 Sub-Centre, 21,853 Primary Health Centres and 2,424 Community Health Centres as on 1.4.96 has been set up throughout the country to provide comprehensive health care in rural areas. The hospitals at the secondary level are also being strengthened in a phased manner by availing external assistance by some States. This is aimed at improving access to health care in rural areas where women's needs have also been addressed.

Emphasis has been given for development of Indian System of Medicine and Homoeopathy to widen the network for the delivery of the health care services to the people. Programmes are under implementation to control/eradicate communicable and non-communicable diseases like Malaria, Tuberculosis, Leprosy, Blindness, AIDS, cancer etc. Under the Family Welfare Programme emphasis has been given for child survival and safe motherhood including immunisation and safe delivery. Involvement of NGOs/voluntary organisation is also being encouraged to provide comprehensive health care to the people particularly in the blindness, leprosy and family welfare programmes.

Expenditure on N.Hs in UP

2519. SHRI ASHOK PRADHAN : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the details of National Highways falling under Khurja region of Uttar Pradesh;

(b) the amount spent on the maintenance of these National Highways during the last three years, year-wise;

(c) whether the Government are aware of the fact that the Ghaziabad-Dadri-Sikandarabad Bulandshahar, N.H. is in a dilapidated condition;

(d) if so, the reaction of the Government thereto;

(e) whether the Government propose to formulate any special scheme for proper maintenance of above National Highways;

(f) if so, the details thereof; and

(g) if not, the reasons therefor?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) and (b). No National Highway falls under Khurja region in the State of U.P.

(c) Ghaziabad-Dadri-Sikandarabad-Bullandshahar Road in U.P. is not a National Highway.

(d) to (g). Do not arise in view of (c) above.

15.00 hrs.

[English]

MR. SPEAKER : Now, we will take up Papers to be laid on the Table.

SHRI RAM NAIK (Mumbai North) : Sir, I am on a point of order. In today's List of Business, the Bill shown earlier as 'Constitution (Eightieth Amendment) Bill, 1996' has not been shown. The agenda is suddenly changed and Supplementary Demands for Grants (General) have been included for discussion. If the agenda items are changed so often, it becomes very difficult for us to manage it. How can we tell our speakers to be ready for that? That was brought last time. But now it has again been changed. There should be some consistency in the List of Business.

Now, if Supplementary Demands for Grants of Rs. 4,000 crore are to be discussed are just brought casually like this, it becomes very difficult. We should get some advance intimation.

MR. SPEAKER : We will take up the Supplementary Demands for Grants day after tomorrow. Is it all right, Mr. Naik?

SHRI RAM NAIK : Yes.

15.01 hrs.

PAPERS LAID ON THE TABLE

Memorandum of understanding between the Hindustan Aeronautics Limited and the Department of Defence Production and Supplies for the year 1996-97.

[Translation]

THE MINISTER OF DEFENCE (SHRI MULAYAM SINGH YADAV) : Mr. Speaker, Sir, I beg to lay on the Table of the House a copy (Hindi and English Versions) of the Memorandum of Understanding between the Hindustan Aeronautics Limited and Department of Defence Production and Supplies for the year 1996-97.

[Placed in Library See No. LT-820/96]

Annual Report and Review by the Government of the working of the National Institute of Public Co-operation and Child Development, New Delhi for the year 1994-95 etc.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : Sir, I beg to lay on the Table -

- (1) (i) A copy of the Annual Report (Hindi and English versions) (Volume-I and II) of the National Institute of Public Cooperation and Child Development, New Delhi, for the year 1994-95, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Public Cooperation and Child Development, New Delhi, for the year 1994-95.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. LT - 821/96]

Annual Report and Review by the Government of the working of the Hindustan Shipyard Limited, Visakhapatnam, and Madras Port Trust alongwith audit report etc. for the year 1995-96 etc.

THE MINISTER OF SURFACE TRANSPORT (SHRI G. VENKATRAMAN TINDIVANAM) : Sir, I beg to lay on the table -

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :-

- (i) Review by the Government of the working of the Hindustan Shipyard Limited, Visakhapatnam, for the year 1995-96.

- (ii) Annual Report of the Hindustan Shipyard Limited, Visakhapatnam, for the year 1995-96, alongwith Audited Accounts and Comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT - 822/96]

- (2) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Madras Port Trust, for the year 1995-96.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Madras Port Trust, for the year, 1995-96.

[Placed in Library See No. LT - 823/96]

- (3) A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 103 of the Major Port Trusts Act, 1963 :-

- (i) Annual Accounts of the Madras Port Trust, for the year 1995-96, together with Audit Report thereon.

- (ii) Review by the Government on the Audited Accounts of Madras Port Trust for the year 1995-96.

[Placed in Library See No. LT - 824/96]

- (4) A copy of the Memorandum of Understanding (Hindi and English versions) between the Shipping Corporation of India Limited and the Ministry of Surface Transport for the year 1996-97.

[Placed in Library See No. LT - 825/96]

Annual Report and Review by the Government of the working of the National Academy of Ayurveda, New Delhi for the year 1994-95 and Gujarat Ayurveda University, Jamnagar, for the year 1995-96 etc.

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : Sir, on Behalf of Saieem Iqbal Shervani, I beg to lay on the Table -

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Academy of Ayurveda, New Delhi, for the year 1994-95, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Academy of ayurveda, New Delhi, for the year 1994-95

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. LT - 826/96]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Gujarat Ayurveda University, Jamnagar, for the year 1995-96, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Gujarat Ayurveda University, Jamnagar, for the year 1995-96.

[Placed in Library See No. LT - 827/96]

Annual Accounts of the University Grants Commission, New Delhi for the year 1993-94 alongwith statement showing reasons for delay etc.

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) Sir, I beg to lay on the Table -

- (1) A copy of the Annual Accounts (Hindi and English versions) of the University Grants Commission, New Delhi, for the year 1993-94 together with Audit Report thereon

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. LT - 828/96]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Pondicherry University, Pondicherry, for the year 1995-96.